

**Mobile Launcher Mounted on
a Tipper Truck**

1798. SHRI VISHWANATH PRATAP SINGH: Will the Minister of SPACE be pleased to state:

(a) whether a mobile launcher mounted on a tipper truck has been developed for the two versions of RH-300 namely MK-1-S and MK-2-S; and

(b) if so, the various uses to which such a launcher will be put?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Being mobile, this launcher can be used for launching from different places and provides greater flexibility.

**Defects in Tarapur Atomic
Power Station**

1799. SHRI VISHWANATH PRATAP SINGH: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether significant fuel defects have occurred in Unit I of Tarapur Atomic Power Station due to serious damage of reactor scrams resulting from transmission line problems; and

(b) if so, the steps being taken to remedy the same and ensure that transmission line failures do not endanger our Atomic Power Reactors?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) It is suspected that some of the fuel bundles in Unit-I of the Tarapur Atomic Power Station have developed defects as a result of the load changes and trips caused by the transmission line problems faced last year. The extent of

the defects can be ascertained only at the time of the next refuelling outage when the reactor of this Unit will be opened and its fuel bundles tested.

(b) It is proposed to replace the defective fuel bundles, if any, during the next refuelling outage. In the meanwhile the linear heat rate of the fuel bundles is being carefully controlled to prevent any further deterioration.

An *ad hoc* Committee consisting of the representatives of the Department of Atomic Energy, Maharashtra State Electricity Board, Gujarat Electricity Board and Tata Power Company was constituted by the Chairman, Atomic Energy Commission to study the causes of transmission line failures and to suggest suitable remedies. This Committee has recently submitted its recommendations. Suitable steps are being taken by the Department of Atomic Energy for ensuring implementation of these recommendations by all concerned agencies.

**Freedom Fighters who supplied false
Information**

1800. SHRI RAMAVATAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5616 on the 3rd April, 1974 and state:

(a) whether among the 129 cases is one name of Shri Pran Nath Chopra, General Secretary, Hindustan Freedom Fighters Association, West Patel Nagar, New Delhi; and

(b) whether the investigation against him has been completed and if so, with what result?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) His political sufferings have been examined by a Special Committee of the Delhi Administration. On receipt of the report from the Delhi Administration his provisional pension has been suspended. He has now been asked to Show-Cause why the pension should not be cancelled.